

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- †6224**  
TO BE ANSWERED ON-02/04/2026

**IMPLEMENTATION OF TRIBAL WELFARE SCHEMES IN DAHOD**

†6224. SHRI JASWANTSINH SUMANBHAI BHABHOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the specific targets set by the Government under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) to achieve one hundred percent saturation of basic infrastructure and healthcare services in the remote tribal villages of Dahod Lok Sabha Constituency.

(b) the steps taken through the Pradhan Mantri Janjatiya Vikas Mission to ensure remunerative prices for the produce of tribal communities in Dahod Lok Sabha Constituency and to eliminate intermediaries from the supply chain; and

(c) whether the Government, in view of the success of Van Dhan Vikas Kendras in Dahod Lok Sabha Constituency, proposes to introduce new incentive schemes for global branding and digital marketing of tribal products and if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

**(a):** Ministry of Tribal Affairs launched the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October 2024 as a flagship convergence-driven initiative to saturate 63,843 tribal-majority villages with essential infrastructure and welfare services. Spanning 549 districts and 2,911 blocks in 30 States and Union Territories, and implemented through 17 Central Ministries, the programme has a total budgetary outlay of ₹79,156 crore. The mission includes 25 critical interventions of 17 Ministries across sectors such as housing, health, nutrition, education, drinking water, digital connectivity, electrification, skill development, and livelihoods.

There are 189 villages in 4 blocks of Mahisagar District in Dahod Lok Sabha Constituency has been included. Target set under DAJGUA across the country including tribal villages of Dahod Lok Sabha Constituency is as per **Annexure 1**.

Under the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA), project proposals are formulated at the District/ State level and then submitted by the State/ UT Govt. to the Ministry at Central Level for approval of projects.

**(b) & (c):** TRIFED has been implementing “Pradhan Mantri Janjatiya Vikas Mission (PMJVM) scheme of the Ministry of Tribal Affairs for promoting entrepreneurship within tribal communities and for socio-economic development of tribal communities of the country including Dahod lok sabha constituency in Gujarat. PMJVM has been designed through the merger of two existing schemes i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”.

Under the MSP for MFP component, the government fixes a remunerative MSP for various minor forest produces and sets up procurement centres near tribal villages to buy directly from tribal gatherers. This direct, institutional procurement and marketing system removes the need for private middlemen and prevents distress sale or exploitation. For the MSP for MFP component, 2519.43 MT amounting to Rs. 1453.72 Lakhs of procurement have been done so far in the state of Gujarat. The status of Revolving Funds and Infrastructure Funds released for the state of Gujarat is given in **Annexure II**.

Under the Van Dhan initiative, TRIFED provides financial assistance to VDVVKs for undertaking value addition of MFPS/non-MFPS, including support for raw materials, training and capacity building, tool kits and machinery, packaging and branding, transportation, storage, etc., so as to establish them as viable enterprises for livelihood generation among tribal communities. As on date, under the PMJVM Scheme, 4,172 VDVVKs have been sanctioned across the country, with 1,248,067 associated members and a total sanctioned amount of Rs. 61,917.70 lakhs. As on date there are 20 PMJVM VDVVKs Sanctioned in the Dahod.

#### **Retail Marketing Activities:**

TRIFED is engaged in generating livelihood opportunities for tribal communities through marketing development of the tribal products produced by them which include

handicraft, handloom & natural and food products. The identification and empanelment of tribal artisans and procurement of various tribal products from them are the core activities for generating livelihood opportunities for tribal communities. The various tribal products are sold through retail network chain of 116 Tribes India Outlets, exhibition and e-Commerce platforms across the country. 6154 number of tribal artisans are empanelled with TRIFED as on 31.10.2025, which are associated with 3,12,167 families. It includes 03 tribal artisan/suppliers empaneled with TRIFED associated with 484 families Dahod Lok Sabha Constituency.

To ensure remunerative prices for the produce of tribal communities, the items are procured based on the cost sheet prepared as per the information given by Tribal artisans which includes price of raw materials, manpower charges and other charges plus the profit margin. This ensures fixation of correct remunerative price for the tribal artisans for their products. The details of sales and procurement of tribal products made by tribal artisans and suppliers from the state of Gujarat during last 5 years is given below:

Year	Procurement (Rs in Lakhs)	Sales (Rs in Lakhs)
2020-21	77.02	64.81
2021-22	79.78	159.47
2022-23	36.46	91.86
2023-24	77.46	135.93
2024-25	91.72	161.48

Besides, TRIFED has also designed and developed its own in-house ecommerce platform [www.tribesindia.com](http://www.tribesindia.com). The new website has been made live on 10th June 2025 and is targeted towards both domestic and international customers. The website has a visibly better UX & UI and offers great user experience. Currently, approx. 6,000 products are live on the new Tribes India Website, and more are in the process of being added. Besides, more than 1000 tribal products are being sold through ONDC.

**Annexure I**

**Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 6224 for answer on 02.04.2026**

<b>S. No.</b>	<b>Ministry</b>	<b>Interventions/ Scheme</b>	<b>Intervention Targets</b>
1	Ministry of Rural Development (MoRD)	Pradhan Mantri Awas Yojna (PMAY)- Gramin (MoRD)	20 Lakhs pukka houses
2		Pradhan Mantri Gram Sadak Yojna PMGSY (MoRD)	25,000 Km Road
3	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)	(i). Every eligible village (ii). 5,000 hamlets ≤ 20HH
4	Ministry of Power	Revamped Distribution Sector Scheme - RDSS	Every unelectrified HH and unconnected public institutions (~ 2.35 lakh)
5	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya	Every unelectrified HH and public institutions not covered through grid.
6	Ministry of Health and family Welfare	PM Ayushman Bharat Health Infrastructure Mission – PM ABHIM	1000 MMUs, 1 Cr Ayushman Cards
7		Pradhan Mantri Jan Arogya Yojna (PM JAY - NHA)	
8	Ministry of Petroleum & Natural Gas	LPG - Ujjwala Yojana	25 Lakhs LPG connections
9	Ministry of Women and Child Development	Anganwadi Centre- Poshan 2.0 (ICDS)	8000 Saksham AWC (2000 New AWC & 6000 upgradation)
10	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)	1000 hostels
11	Ministry of AYUSH	National AYUSH Mission	700 Poshan Vatikas in EMRS

<b>S. No.</b>	<b>Ministry</b>	<b>Interventions/ Scheme</b>	<b>Intervention Targets</b>
12	Ministry of Communication & Information Technology	Universal Service Obligation Fund (USOF)	5000 villages
13	Ministry of Tourism	Responsible tourism (Swadesh Darshan)	1000 Home stays
14	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme	Skilling Centers in tribal districts and training at 1000 VDVKs
15			Training of 1000 VDVKs and tribal groups
16	Ministry of Electronics & Information Technology	Digital India Programme, Pradhan Mantri Gramin Digital Saksharta Abhiyan (PMGDISHA) and funding for Autonomous Bodies	Tribal Digital Initiatives
17	Ministry of Agriculture and Farmers Welfare	Rashtriya Krishi Vikas Yojana (RKVY)	Sustainable agriculture support to FRA patta holders (~2 Lakhs)
18	D/o Fisheries	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Support to tribal fishermen: 10,000 IFR and 1000 CFR
19	D/o Animal Husbandry and Dairying	National Livestock Mission	Livestock management support to 8500 IFR holders
20	Ministry of Panchayati Raj	Rashtriya Gram Swaraj Abhiyan (RGSA)	FRA awareness programs at all Gram Sabhas, Sub-division and districts dealing with FRA

<b>S. No.</b>	<b>Ministry</b>	<b>Interventions/ Scheme</b>	<b>Intervention Targets</b>
21	Ministry of Tribal Affairs	PMAAGY/ SCA to TD	<b>a.</b> 100 TMMC – Multi-purpose Marketing Centers
22			<b>b.</b> Upgradation of Ashram Schools/Govt. Schools & Hostels for Tribals
24			<b>c.</b> CoC for Sickle Cell Disease in 16 states

**Annexure II**

Status of Revolving Funds and Infrastructure Funds released.

<b>Revolvi ng Fund Release d (Rs in Lakhs)</b>	<b>Sanctioned Infrastruct ure Fund (Rs in Lakhs)</b>	<b>No. of Direct Purchase Centers</b>		<b>No. of Cold Storage Facilities</b>		<b>No. of Primary Processing Units</b>	
		<b>Sanctio ned</b>	<b>Develo ped</b>	<b>Sanctio ned</b>	<b>Develo ped</b>	<b>Sanctio ned</b>	<b>Develo ped</b>
622	663.15	45	37	2	-	3	-

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